

1	2	3	4	5	6	7	8
25.	Tripura	5	200	6	362	788	253
26.	Uttaranchal	233	992	274	904	545	725
27.	Uttar Pradesh	3078	3145	3621	7402	11193	4605
28.	West Bengal	924	5024	1087	4412	4978	6346
29.	Andman and Nicobar Islands	8	43	10	43	32	65
30.	Chandigarh	18	0	21	112	201	429
31.	Dadar and Nagar Haveli	4	0	5	0	24	5
32.	Daman and Diu	4	0	4	0	17	0
33.	Delhi	587	95	690	2298	325	306
34.	Puducherry	42	306	49	497	139	478
TOTAL		21535	86208	25000	81155	75000	74294

Accommodation for teachers of Kendriya Vidyalayas

*355. SHRI RAM KRIPAL YADAV: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that teachers of Kendriya Vidyalayas are not provided Government accommodation under General Pool as being provided to all Central Government employees;

(b) if so, the reasons therefor;

(c) whether there is any proposal to extend this facility to teachers of Kendriya Vidyalayas; and

(d) if so, the details thereof?

THE MINISTER OF URBAN DEVELOPMENT (SHRI KAMAL NATH): (a) Yes Sir.

(b) Kendriya Vidyalayas are autonomous organizations which are not eligible for allotment of accommodation from the General Pool.

(c) No Sir.

(d) Question does not arise.

Naming of Centrally Sponsored Programmes

*356. SHRI SUKHENDU SEKHAR ROY: Will the Minister of PANCHAYATI RAJ be pleased to state:

(a) the number of Centrally sponsored programmes of your Ministry which are named after Mahatma Gandhi, Jawaharlal Nehru, Indira Gandhi and Rajiv Gandhi;

(b) the mechanism for naming such programmes;

(c) whether any such Central Government programme or project is named after Indian revolutionaries and freedom fighters like Mangal Pande, Laxmibai, Tipu Sultan, Bhagat Singh, Ashfaqualla Khan, Bankim Chandra Chattopadhyay, Aurobindo Ghosh, Chandra Sekhar Azad, K. Kamraj, Gopal Krishna Gokhale, Netaji Subhash Chandra Bose, Chittaranjan Das, Dr. Babasaheb Ambedkar, Lal Bahadur Shastri;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF PANCHAYATI RAJ (SHRI V. KISHORE CHANDRA DEO):

(a) One Centrally Sponsored Scheme (CSS) of the Ministry of Panchayati Raj (MoPR) namely Rajiv Gandhi Panchayat Sashaktikaran Abhiyan (RGPSA) is named after the late Prime Minister of India, Shri Rajiv Gandhi.

(b) There is no mechanism laid down for deciding the name of such programmes.

(c) to (e) There is no other scheme of the Ministry named after any other individual. RGPSA was named after late Prime Minister Shri Rajiv Gandhi because of his pioneering role in bringing in the initial Constitution amendment bill to give constitutional status to Panchayats. While the actual constitutional amendment happened in 1993 after his demise, this is based on the pioneering Bill introduced